

DIVISION BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/891(KB)2020
IA(I.B.C)/1206(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	BANK OF INDIA VS MCNALLY BHARAT ENGINEERING COMPANY LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

Ms. Shweta Dubey, Adv.

] For Erstwhile Resolution Professional

Ms. Kanishka Prasad, Adv.

Ms. Ishita Srivastava, Adv.

ORDER

1. Ld. Counsel for the erstwhile resoltuion professional present.
2. IA(I.B.C)/1206(KB)2024

Post this matter on tomorrow, i.e., **25.06.2024** along with other applications.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**